

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 152 OF 2016 &
IA NO. 1162 OF 2018**

Dated: 18th February, 2019

In the matter of:

NTPC Ltd.

Vs.

Central Electricity Regulatory Commission

...Appellant(s)

...Respondent(s)

ORDER

The Bench did not assemble today. As agreed by the parties, list the matter on **04.04.2019**.

(Court Master/PA)

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